GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2618 ANSWERED ON:10.12.2012 EXPORT OF FERTILIZERS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has allowed several firms to export fertilizers;
- (b) if so, the quantity of fertilizers exported from the country during each of the last three years and the current year;
- (c) the total value of foreign exchange earned from the export of fertilizers during the said period;
- (d) whether fertilizers are exported clandestinely even though farmers in the country are facing shortage of fertilizers; and
- (e) if so, the reaction of the Government thereto and the steps taken by the Government in this regard?

Answer

MINISTER OF COMMERCE AND INDUSTRY(SHRI ANAND SHARMA)

- (a) Yes, Madam. Government has allowed some firms to export fertilizers to Nepal and Sri Lanka only.
- (b) & (c) The total data of export of Chemical fertilizers is as below:

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Description 2009-10 2010-11 2011-12

Chemical Qty. in MT 2,36,124 1,51,524 1,27,710

Fertilizers

Value in Rs 50,682.7 22,271.1 37,461.5

lakhs

(Source: DGCI&S)
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- (d) & (e) There are some reports of alleged diversion and smuggling of urea and other fertilizers from India to Nepal, Bangladesh and other neighbouring countries. But these reports have not been confirmed by any of the State Governments. The Governments through Department of Fertilizers is monitoring the situation of availability of fertilizers. However, with a view to counter any shortage, following steps are being taken:-
- (i) State Governments have been advised from 'time to time' to keep a strict vigil so that no diversion and smuggling of fertilizes to neighbouring countries takes place through land and sea routes.
- (ii) Union Home Ministry has also alerted Border guarding forces viz. Border Security Force (BSF), Indo Tibetan Border Police (ITBP), Assam Rifles and Sashastra Seema Bal (SSB) and Indian Coast Guard (ICG) to maintain strict vigilance on the borders so that no smuggling of fertilizers takes place. Further, Ministry of Home Affairs has also addressed the Chief Secretaries of the Government of Arunachal Pradesh, Assam, Bihar, Gujarat, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Tripura, Uttar Pradesh, Uttarakhand and West Bengal to sensitize the various authorities concerned requesting for taking measures so that diversion and smuggling of fertilizers, if any, to the neighbouring countries should not take place.
- (iii) The concerned State Governments have been sensitized for gearing up the enforcement agencies under their jurisdiction for taking all preventive/punitive steps for ensuring that no diversion of subsidized fertilizer takes place for other than agricultural use.